

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**C.P. No.60/129/2018
O.A. No.60/325/2016
M.A. No.60/1211/2018
M.A. No.60/1212/2018**

Date of decision: 01.11.2018

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. AJANTA DAYALAN, MEMBER (A).**

...

1. Gurmeet Singh son of Late Gurdyal Singh, resident of 21, Paris Town Gali No.6, Vijay Nagar, Batala Road, Amritsar. Pin 143001.
2. Deepak Kang son of Parkash Ram, resident of House No.43, Nehru Colony bear Baba Mirshah, Majitha Road, Amritsar, District Amritsar 143001.
3. Vipan Kumar Rishi son of Vasudev Rishi, Patti Zalidaran Di, VPO Verma, Amritsar PIN 143001.
4. Kunal Mahajan son of Satish Mahajan, House No.57, Sandhu Avenue, Batala Road, Amritsar, District Amritsar PIN 143001.
5. Rajinder Kumar son of Kewal Krishan, House No.366, Sandhu Colony, Near Sikka Gas Godown, Batala Road, Amritsar 143001.
6. Manpreet Singh son of Tarlochan Singh, House No.1969, Bharat Nagar, Batala Road, Amritsar 143001.
7. Karun Khanna son of Late Shri Sita Ram Khanna, resident of Plot No.165, Gali No.2, Gokal Vihar, Batala Road, Amritsar 143001.
8. Govinder Kaur wife of Prabhjot Singh, Qilla Kavi Santokh Singh, Taran Taran 143001.
9. Sandeep Jagrat son of Prabhu Dyal resident of House No.1742/10, 12-Makan, Islamabad, Amritsar, District Amritsar. 143001.
10. Gurmukh Singh son of Gurmej Singh, House No.3375, B-Block, Dashmesh Nagar, Guru Nanak Pura Road, Kot Khalsa, Amritsar 143001.
11. Ranjna wife of Sumit Partap Singh, House No.3423-A, Street No.3, Azad Nagar, Putlighar, Amritsar 143001.
12. Shakti Sharma son of Charanjit Sharma, resident of House No.65, Preet Nagar, near Sikka Gas Godown, Batala Road, Amritsar, District Amritsar 143001.
13. Deepak Arora son of Shri Nand Lal resident of House No.98, Opposite Trikonna Park, Bharat Nagar, Batala Road, Amritsar 143001.
14. Suman Slohar Khanna daughter of late Karnail Singh, 127-Kamla Devi Avenue, Fatehgarh Churian Road, Amritsar 143001.

**... PETITIONERS
VERSUS**

Sh. Narender Singh, the Chief Commissioner of Income Tax, Maqbool road, Amritsar-143001.

... RESPONDENT

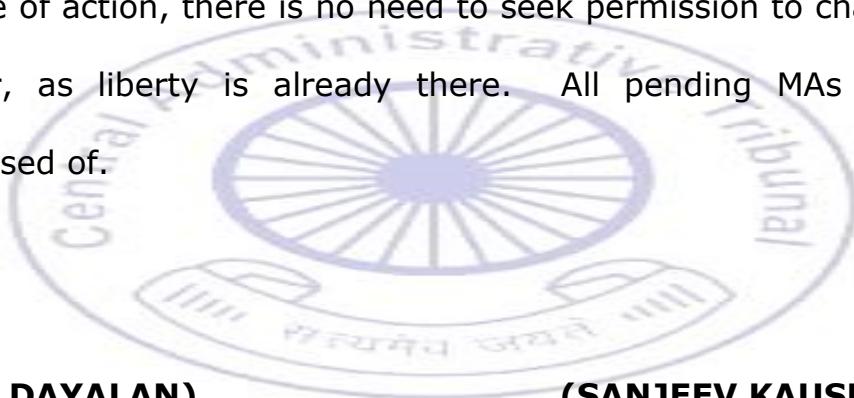
PRESENT: Sh. B.D. Sharma, counsel for the petitioners.
Sh. K.K. Thakur, counsel for respondent.

ORDER (Oral)

...

SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the respondent seeks permission to file compliance affidavit along with Annexures R-1 to R-9 in the Court. The same is taken on record. Based thereupon, he submitted that since respondent has complied with order of this Court, this C.P. has been rendered infructuous.
2. In view of the above, the C.P. is closed. Notice issued to the respondent is discharged. Learned counsel for the petitioners seeks liberty to challenge the order passed by the respondents. Being fresh cause of action, there is no need to seek permission to challenge that order, as liberty is already there. All pending MAs also stand disposed of.



(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 01.11.2018.
Place: Chandigarh.

‘KR’